

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 616
(To be answered on the 4th February 2021)**

OPERATION OF AIR TAXI

616. SHRI BASANTA KUMAR PANDA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the routes on which air-taxi operators are being allowed to introduce flights under a scheme launched recently by the Government; and
(b) the manner in which this service is different from the domestic flights and the extent of additional financial burden likely to be borne by the Government on its introduction?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) and (b): Ministry of Civil Aviation has launched Regional Connectivity Scheme - UDAN (Ude Desh ka Aam Nagrik) on 21-10-2016 to stimulate regional air connectivity and making air travel affordable to the masses. Under the UDAN scheme connectivity is enhanced by reviving unserved and underserved airports and by giving financial (Viability Gap Funding or VGF) support to meet the gap, if any, between the cost of airline operations and expected revenues on such UDAN routes. In addition to VGF, concessions to the Selected Airlines Operators (SAOs) are offered by Central Government, State Government and airport operator for operation of UDAN flights. Different fixed wing aircraft (including seaplanes), based on their seating capacity, have been classified into the following four (4) categories for the purpose of UDAN Scheme based on seating capacity.

1. Category-1A --- <9 passengers
2. Category-1 ----- 9 - 20 passengers
3. Category-2 ----- 21 - 80 passengers
4. Category-3 ----- > 80 passengers

In UDAN 3.0 and 4.0, a small aircraft operator under Category-1A was awarded 26 RCS routes. Details of these 26 RCS routes are attached as

Annexure.

UDAN is a market driven scheme. The interested airlines based on their assessment of demand on particular routes submit their proposals at the time of bidding under UDAN from time to time. Airports Authority of India (AAI), the Implementing Agency, provides VGF to SAOs for operation of UDAN flights. The VGF for UDAN flights is generated from within the sector by imposing a levy per departure, primarily on trunk routes. Besides the VGF and concessions, SAOs also get exclusivity right of operation of UDAN flight for a period of three years on the awarded route under UDAN scheme.

Statement referred to in reply of Lok Sabha unstarred Q.NO 616 for answer on 04.02.2021.

1. Hissar To Dharamshala
2. Dharamshala To Hissar
3. Hissar To Chandigarh
4. Chandigarh To Hissar
5. Hissar To Dehradun
6. Dehradun To Hissar
7. Kanpur(Chakeri) To Moradabad
8. Moradabad To Kanpur(Chakeri)
9. Kanpur(Chakeri) To Aligarh
10. Aligarh To Kanpur(Chakeri)
11. Kanpur(Chakeri) To Chitrakoot
12. Chitrakoot To Prayagraj/Allahabad
13. Prayagraj/Allahabad To Chitrakoot
14. Chitrakoot To Varanasi
15. Varanasi To Chitrakoot
16. Chitrakoot To Kanpur(Chakeri)
17. Kanpur(Chakeri) To Shravasti
18. Shravasti To Varanasi
19. Varanasi To Shravasti
20. Shravasti To Prayagraj/Allahabad
21. Prayagraj/Allahabad To Shravasti
22. Shravasti To Kanpur(Chakeri)
23. Kullu-Shimla
24. Shimla-Kullu
25. Kullu-Dharamshala
26. Dharamshala-Kullu